

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 23.09.2022 (FRIDAY)**

**COURT OF CHAIRPERSON**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 711 of 2022	Bank of Maharashtra Vs. Vijay Kumar Resolution Professional of SOHO Infrastructure Pvt. Ltd. & Ors.	Nishant Awana	Anju Jain-R1 Nishi Chaudhary- R2 & R3
2.	Comp. App. (AT) (Ins) No. 913 of 2022 & I.A. No. 2499 of 2022 <b>(With Defects)</b>	A'XYKno Capital Services Pvt. Ltd. Vs. Rattan India Power Ltd.	Vikram Hegde	Karan Batura

### **For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 1118 of 2022 & I.A No. 3331, 3299 of 2022 <b>(With Defects)</b>	Manohar Bidaye & Ors. Vs. Santanu T. Ray	G. Aniruth Purusothaman	Aman Varma
4.	Comp. App. (AT) (Ins) No. 1120 of 2022	Shahrukh Vs. Religare Finvest Ltd. & Anr.	Rakesh Kumar	Neeraj Sharma Basit Laidi Prachi Jain-R1
5.	Comp. App. (AT) (Ins) No. 1170 of 2022	Writers and Publishers Pvt. Ltd. Vs. Oriental Coal Corporation & Anr.	Shivek Trehan	
6.	Comp. App. (AT) (Ins) No. 1171 of 2022	Viveck Goel Vs. Akasa Finance Ltd. & Anr.	Mareesh P. Sahay	
7.	Comp. App. (AT) (Ins) No. 1172 & 1173 of 2022	Real Estate Regulatory Authority Vs. D.B Corp Ltd. & Anr.	Anuj Tiwari	

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**